

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

19/441/ND/2018

**CORAM:**

**PRESENT: SH. R. VARADHARAJAN**  
**HON'BLE MEMBER(J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
17.01.2018**

**NAME OF THE COMPANY: Prem Somani Financial Services Ltd. Vs. ROC  
Jaipur**

**SECTION OF THE COMPANIES ACT: 441 {203 (1)}**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s) : Mr. Naresh Kumar Sijvani, Advocate

For the Respondent (s) : None

**ORDER**

Reply from ROC Jaipur has been received.

Renotify all these cases on 24<sup>th</sup> January, 2018.

*-S-df*

**(R. Varadharajan)**  
**Member (J)**

*-S-d 7*

**(Ina Malhotra)**  
**Member (J)**